Central Administrative Tribunal Principal Bench

O.A. No. 1247 of 1994

Naw Delhi, dated this the 16th August, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A) Hon ble Mr. Kuldip Singh, Member 9J)

Shri Gyanendra Pratap Singh, S/o Shri Mahipal Singh, R/o 8-19, Mahabir Park Extn., Merris Road, Aligarh, U.P. .. Applicant (By Advocate: Shri A.K.Behera)

Versus

- 1. Union of India through the Secretary, Ministry of Home Affairs, Worth Block, New Delhi.
- The Secretary, Ministry of Personnel, Public Grievances & Pensions, North Block, New Delhi.
- 3. Secretary (Home), State of Assam, Assam Secretariat, Suwahati. ... Respondents (None appeared)

ORDER (Oral)

3Y NON BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Behera states that despite his best efforts, he has not been able to contact his client and his client has also not made any efforts contact him for a considerable periodytime.

2. Ιt is presumed that applicant is bot interested in pursuing the O.A. and the O.A. therefore dismissed for default and non-prosecution.

(Kul'dip Singh) Member (J)

Andoligation (S.R. Adige) Vice Chairman (A)